

Title: The Minister of Science & Technology and Earth Sciences laid a statement regarding status of implementation of recommendations in 169th Report of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07), pertaining to the Department of Scientific and Industrial Research.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay a statement in pursuance of Direction No. 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part-II, dated 1st September, 2004 to inform the esteemed House about the status of implementation of recommendations contained in the 169th Report on the recommendations contained in the 156th Report of Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests. This report relates to the consideration of the Demands for Grants of Department of Scientific and Industrial Research (DSIR) for the year 206-07. The Committee reviewed the progress made by DSIR during the reporting period and considered the Demands for Grants (2006-07) in detail.

The Committee, while reviewing the working and considering the detailed Demands for Grants of DSIR, analyzed the Demands for Grants with reference to the aims, objectives and achievements of the Department and presented the 156th Report thereon to the House on the 18th May, 2006. The Department has furnished a detailed action taken note on these recommendations to the Committee in August 2006. Further clarifications/elucidations were sought by the Committee. Department has responded to these comments in September 2006. The Committee has made further comments on Action Taken Report vide 169th Report which was presented to both the Houses on 14th December, 2006. The report contains 12 recommendations, some of which are advisory in nature. Other recommendations mainly relate to:

* Laid on the Table and also placed in Library. See No. LT 6516/2007

- Training of human resource and creating an enabling environment for patentable innovations;
- Setting up a special Technology Dissemination Cell in all CSIR laboratories
- The supply of rich human resource right from school level at the lower end to rich dividends produced in the market by way of intellectual property finally;
- Emphasis on grass-root innovation;
- More participation from the industry with good track record into R&D activities for distribution of both risks and rewards;
- New generation fuels;
- Innovative ways to bring down the cost of drugs by shouldering the responsibility along with other Departments of the Government;
- Set up an Herbal Research & Development Institute in a location where all the variation of biodiversity can be tapped; and
- Development of paan molecule for treatment of cancer by IICB.

All the 12 recommendations of the Committee have been considered in the Department of Scientific & Industrial Research. The current status on the action taken is detailed in the appended Annexure.
